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भारत सरकार
विधि और न्याय मंत्रालय
न्याय विभाग
जैसलमेर हाउस, 26, मानसिंह रोड, नई दिल्ली-110011
GOVERNMENT OF INDIA
MINISTRY OF LAW AND JUSTICE
DEPARTMENT OF JUSTICE
Jaisalmer House, 26, Mansingh Road, New Delhi-110011

D.O. No. A2J/Probono /08/17

Dated : 30-05-2017

Dear Shri Sherpa,

Kindly refer to my letter dated 08.05.2017 wherein it was requested to give wide publicity among practicing lawyers in your High Court and subordinate courts to participate in Department of Justice's pro-bono legal service scheme.

Hon'ble Prime Minister, Shri Narendra Modi while inaugurating digital filing system of the Supreme Court at Vigyan Bhawan on 10-05-2017 appealed to the legal fraternity to come forward and take up more cases of poor and under privileged under pro-bono legal service and register themselves in Department of Justice's website (<http://www.doj.gov.in>).

Since its launch, the initiative has seen encouraging response from lawyers across the country. It is very heartening to know that most of the lawyers enrolled / registered have already started their pro-bono services voluntarily.

I would, therefore, request you to kindly upload my appeal in the website of your High Court requesting eligible advocates to register in <http://www.doj.gov.in>. All the litigants under Section 12 of the Legal Service Authority Act, 1987 are also requested to register in large number for free competent legal aid.

I would be grateful for your prompt action on the matter.

With regards,

Yours sincerely,

(S.C. Barmma)

Shri N.G. Sherpa,
Registrar General,
Sikkim High Court
Gangtok-737101

तीव्र एवं गुणवत्ता से परिपूर्ण न्याय प्रदान करने वाली कुशल विधिक एवं न्यायिक प्रणाली
कानून के शासन में लोगों का विश्वास सुदृढ़ करती है।
An efficient legal and judicial system that delivers quick and quality justice
reinforces the confidence of the people in the rule of law.